

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6824 of 2020

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1.	Subhash Choudhary	
2.	Vikram Choudhary	--- --- Petitioners
Versus		
	The State of Jharkhand	-- --- Opp. Party

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Petitioners	: Mr. P.P.N. Roy, Sr. Adv. Mr. Kundan Kr. Verma, Adv.
For the State	: Mr. Ashok Kumar, A.P.P.
For the Informant	: Mr. R.S. Mazumdar, Sr. Adv. Ms. Madhulika Dasgupta, Adv.

05/26.03.2021 Learned counsel for the petitioners and the informant both submit that mediation is underway at JHALSA. Parties are appearing in the mediation proceedings. The next date for mediation is fixed on 7th April 2021. Therefore, time for concluding mediation may be suitably extended.

Learned Mediator, JHALSA has also made a request for extension of time for concluding mediation vide letter bearing no. 563 dated 22nd March 2021 indicating that the parties have appeared on three dates and the next date is on 7th April 2021.

Having regard to the aforesaid circumstances, time for concluding mediation is extended up to 20th April 2021. Let a report be submitted about the outcome of the exercise by learned Mediator, JHALSA. Matter be listed on 23rd April 2021. Interim order dated 26th February 2021 shall continue till the next date.

(Aparesh Kumar Singh, J.)

Shamim/